

1	2	3	4	5	6
Mizoram	350	225	222	0.93	250
Nagaland	315	291	102	0.77	300
Orissa	20324	7590	5207	0.75	8250
Punjab	27730	15233	6488	0.59	8600
Sikkim	236	161	33	0.46	200
Rajasthan	20442	9921	5279	0.53	10400
Tamil Nadu	33889	17714	8351	0.54	21800
Tripura	1404	774	558	0.65	1300
Uttar Pradesh	75557	33867	11104	0.50	35813
West Bengal	22201	9276	5784	0.01	22000
National Capital Territory of Delhi	15788	4286	2475	0.53	4550
Andaman & Nicobar Islands	146	96	24	0.61	100
Chandigarh	310	174	54	0.81	150
Daman & Diu	81	44	15	0.63	100
Dadra & Nagar Haveli	276	188	20	0.68	150
Pondicherry	742	372	189	0.43	500
Lakshdweep	-	-	-	-	50
Not Specified	250	158	72	0.42	-
Total	537927	275513	112515	0.58	298413

[English]

Office of Coal Mines Provident Fund Organisation

2628. SHRI SARAT PATTANAYAK : Will the Minister of COAL be pleased to state :

(a) whether the Government are considering to set up an office of Coal Mines Provident Fund Organisation in Orissa during 1996-97; and

(b) if so, the location identified for the purpose?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) and (b). The Central Government are considering to open a new Regional Office of Coal Mines Provident Fund Organisation at Sambalpur either during this year or in 1997-98.

Joint Venture with Russia

2629. DR. T. SUBBARAMI REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are working on fresh guidelines for approval of joint ventures between Indian and Russian companies;

(b) if so, the details thereof;

(c) whether there has been a marked absence of a long term investment by the Indian companies in Russia or vice-versa in terms of setting up joint ventures; and

(d) if so, the reasons thereof and the remedial steps suggested in this regard?

THE MINISTER OF FINANCE AND THE MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). No, Sir, Govt.'s existing policies and regulations on both outward investment and incoming foreign investment are applicable to all countries, including Russia.

(c) and (d). No, Sir, 28 Indo-Russian joint ventures had already been registered in Russia until Nov. 1995 and a further 14 Indian wholly owned subsidiaries to be set up in Russia have since been approved by the Govt. Between July, 1994 and May, 1996, there has been direct Russian investment in 10 Indian companies.

Government have concluded an Agreement on Mutual protection of investments with the Govt. of Russia, which is expected to further encourage investment flows between the two countries.

Cash Credit Facilities By Banks

2630. SHRI R.L.P. VERMA : Will the Minister of FINANCE be pleased to state :

(a) the number of cases in the public and private sector banks where the cash credit facilities reported to have been misused by its beneficiaries during the last three years;